

[Shri Mehr Chand Khanna]

No GSR 393/R-Amdt XXXXI dated the 4th April, 1959, making certain further amendment to the Displaced Persons (Compensation and Rehabilitation) Rules, 1955 [Placed in Library. See No LT-1371/59]

REPORT OF INDIAN PRODUCTIVITY TEAM

The Minister of Industry (Shri Manubhai Shah): Sir, I beg to lay on the Table a copy of the Report of the First Indian Productivity Team on Productivity in Industries of U.S.A. West Germany and United Kingdom [Placed in Library See No LT-1372/59]

12 30 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY Sir, I have to report the following message received from the Secretary of Rajya Sabha —

"In accordance with the provisions of rule 101 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 20th April, 1959, agreed to the following amendments made by the Lok Sabha at its sitting held on the 13th March, 1959, in the Chartered Accountants (Amendment) Bill, 1958

Enacting Formula

1 That at page 1, line 1 —

for "Ninth Year" substitute—
"Tenth Year"

Clause 1

2 That at page 1, line 4.—

for "1958" substitute "1959".

12.30½ hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
FORTY-THIRD REPORT

Sardar Hukam Singh, (Bhatinda): Sir, I beg to present the Forty-third Report of the Committee on Private-Members' Bills and Resolutions

12 31 hrs.

ESTIMATES COMMITTEE
FIFTY-FIRST REPORT

Shri B G Mehta (Gohilwad) Sir I beg to present the Fifty-first Report of Estimates Committee on the action taken by Government on the recommendations contained in the Thirty-first Report of the Estimates Committee (First Lok Sabha) on the Ministry of Railways—Finance and Accounts

12 31½ hrs

FINANCE BILL, 1959—contd

Mr Speaker The House will now take up further consideration of the motion moved by Shri Morarji Desai on the 20th April 1959, that the Bill to give effect to the financial proposals of the Central Government for the financial year 1959-60 be taken into consideration Shri Pahadia may continue his speech

Some hon Members: How much time is available?

Mr. Speaker: Shri Pahadia has taken three minutes The time allotted for general discussion is 11 hours out of which 9 hours 10 minutes have been availed of Therefore 1 hour 50 minutes now remain The time allotted for clause-by-clause consideration and third reading is 4 hours How long does the hon Minister propose to take for his reply?

The Minister of Finance (Shri Morarji Desai): About 40 to 45 minutes